

12.20 hrs.

PAPERS LAID ON THE TABLE

Review on and Annual Report of the Smith Stanistreet Pharmaceuticals Limited, Calcutta for the year 1979-80.

THE MINISTER OF POTROLEUM, CHEMICALS AND FERTILIZER (SHRI P. C. SETHI): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(1) Review by the Government on the working of the Smith Stanistreet Pharmaceuticals Limited, Calcutta, for the year 1979-80.

(2) Annual Report of the Smith Stanistreet Pharmaceuticals Limited, Calcutta for the year 1979-80 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-2854/81].

Review on and Annual Report of the Delhi Urban Art Commission, New Delhi for the year 1980-81

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): I beg to lay on the Table:

(1) A copy of the Annual Report (Hindi and English versions) of the Delhi Urban Art Commission, New Delhi, for the year 1980-81, under section 19 of the Delhi Urban Art Commission Act, 1973.

(2) A copy of the Review (Hindi and English versions) by the Government on the working of the Delhi Urban Art Commission, New Delhi, for the year 1980.81.

[Placed in Library. See No. LT-2855/81].

STATEMENT CORRECTING THE INFORMATION IN REPLY TO A SUPPLEMENTARY ON STARRED QUESTION NO. 312 ON THE 7TH SEPTEMBER, 1981

THE MINISTER OF AGRICULTURE AND RUAL RECONSTRUCTION AND IRRIGATION AND CIVIL SUPPLIES (RAO BIRENDRA SINGH): I beg to lay on the Table a statement (Hindi and English versions) correcting the information given by him on the 7th September, 1981 in reply to a Supplementary by Shri Ram Lal Rahi on Starred Question No. 312 regarding production of groundnut. [Placed in Library. See No. LT-2856/81].

Statement

In reply to Lok Sabha Starred Question No. 312 for 7-9-1981, Minister (A,RR & I & CS) inadvertently read out the yield rates of sesamum instead of groundnut for the States of Uttar Pradesh, Gujarat, Orissa and Tamil Nadu. The State-wise yield rates of groundnut for the year 1980-81 are as under:—

State-wise yield rates of Groundnut for 1980-81

(Provisional)

S. No.	State	Average yield per hectare (in Kgs)
1.	Andhra Pradesh	633
2.	Gujarat	705
3.	Karnataka	597
4.	Madhya Pradesh;	606
5.	Maharashtra	644
6.	Orissa	1278
7.	Punjab	1222
8.	Rajasthan	429
9.	Tamil Nadu	811
10.	Uttar Pradesh	680
11.	All India	711

Review on and Annual Report of the Tool Room and Training Centre, Delhi for the years 1976-77, 1977-78, 1978-79 and 1979-80 and statement for delay

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): I beg to lay on the Table:

(1) A copy of the Annual Report (Hindi and English versions) of the Tool Room and Training Centre, Delhi, for the year 1976-77 along with Audited Accounts;

(2) A copy of the Annual Report (Hindi and English versions) of the Tool Room and Training Centre, Delhi, for the year 1977-78 along with Audited Accounts.

(3) A copy of the Annual Report (Hindi and English versions) of the Tool Room and Training Centre, Delhi, for the year 1978-79 along with Audited Accounts.

(4) A copy of the Annual Report (Hindi and English versions) of the Tool Room and Training Centre, Delhi, for the year 1979-80 along with Audited Accounts.

(5) A copy of the Review (Hindi and English versions) by the Government on the working of the Tool Room and Training Centre, Delhi for the years 1976-77, 1977-78, 1978-79 and 1979-80.

(6) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) to (5) above.

[Placed in Library. See No. LT—2857/81]

Review on and Annual Reports of Engineering Export Promotion Council, Calcutta for the year 1979-80 and Central Cottage Industries Corporation of India Limited, New Delhi for the year 1978-79 and statements for delay.

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHEED ALAM KHAN): I beg to lay on the Table:—

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Engineering Export Promotion Council, Calcutta, for the year 1979-80 together with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Engineering Export Promotion Council, Calcutta, for the year 1979-80.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the documents mentioned at (1) above.

[Placed in Library. See No. LT—2858/81]

(3) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Review by the Government on the working of the Central Cottage Industries Corporation of India Limited, New Delhi, for the year 1978-79.

(ii) Annual Report of the Central Cottages Industries, Corporation of India Limited, New Delhi, for the year 1978-79 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. LT—2859/81]

Statement correcting the reply given to Unstarred Question No. 3538 on 9th September, 1981

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): I beg to lay on the Table a statement (Hindi and English versions) correcting the reply given on the 9th September, 1981 to Unstarred Question No. 3538 by Shri Ram Singh Yadav, M.P. regarding undertrials in jails.

[Placed in Library. See No. LT—2860/81].

Statement

In answer to Unstarred Question No. 3538 answered on the 9th September, 1981, the number of undertrials who have been in jails for a period longer than the period of maximum punishment that could have been awarded to them in case of their conviction in respect of West Bengal, as intimated by the Government of that State, was shown as THREE (3). The State Government have now informed that this may be treated as 'NIL' instead of three as reported earlier. The figure of 'THREE' which was given in the above answer be substituted by the word 'NIL'.

Notification under Indian Telegraph Act

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI VIJAY N. PATIL): On behalf of Shri Kartik Oraon, I beg to lay on the Table a copy of Notification

No. 443 (E) (Hindi and English versions) published in Gazette of India dated the 20th July, 1981 containing corrigenda to Notification No GSR 178 published in Gazette of India dated the 3rd February, 1979, under subsection (5) of section 7 of the Indian Telegraph Act, 1885. [Placed in Library. See No. LT—2861/81.]

Statement correcting the reply given to Unstarred Question No. 8982 on 28th April, 1981

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRIMATI RAM DULARI SINHA): On behalf of Shri Dalbir Singh, I beg to lay on the Table a statement (Hindi and English versions) (i) correcting the reply given on the 28th April, 1981 to Unstarred Question No. 8982 by Shri Uttam Rathod, M.P. regarding non-dilution of foreign equity by M/s. Pfizer and (ii) giving reasons for delay in correcting the reply.

[Placed in Library. See No. LT—2862/81].

Statement

I invite attention of the House to reply given to Unstarred Question No. 8982 in this House on 28-4-1981. In reply to part (d) and (e) at page 3 in the original reply, particulars of 10 formulation items in which there is excess production by M/s. Pfizer have been given. Out of the six formulations, one formulation, viz., "Fenocinsulfa tablets" appearing against item (iv) may be replaced by the word "Diabinese tablets". This error was detected on further scrutiny/examination of excess production of formulations by M/s Pfizer, after giving reply to the above mentioned Unstarred Question. The error committed in the reply is regretted.

I, therefore, crave the indulgence of the House to the extent mentioned above.

Review on and Annual Report of the Central Fisheries Corporation Limited, Howrah for the year 1976-77 and statement for delay.

THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION AND IRRIGATION AND CIVIL SUPPLIES (RAO BIRENDRA SINGH): On behalf of Shri R. V. SWAMINATHAN: I beg to lay on the Table:

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Review by the Government on the working of the Central Fisheries Corporation Limited, Howrah, for the year 1976-77.

(ii) Annual Report of the Central Fisheries Corporation Limited, Howrah, for the year 1976-77 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT—2863/81].

Annual Report of the Central Vigilance Commission for the period from 1-1-1980 to 31-12-1980, thirtieth Report of the U.P.S.C. for the period from 1-4-1979 to 31-3-1980 and Memorandum explaining reasons for non-acceptance of commission's advice.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBALAH): I beg to lay on the Table:—

(1) (i) A copy of the Annual Report (Hindi and English versions)

of the Central Vigilance Commission for the period from 1st January, 1980 to 31st December, 1980.

(ii) A copy of the Memorandum (Hindi and English versions) explaining the reasons for non-acceptance by Government of the Commission's advice in certain cases mentioned in the above Report.

[Placed in Library. See No. LT—2864/81].

(2) A copy each of the following papers (Hindi and English versions) under article 323(1) of the Constitution:—

(i) Thirtieth Report of the Union Public Service Commission for the period 1st April, 1979 to 31st March, 1980.

(ii) Memorandum explaining the reasons for non-acceptance by Government of the Commission's advice in certain cases referred to in the above Report.

[Placed in Library. See No. LT—2865/81].

Review on and Annual Report of the General Insurance Corporation of India, Bombay for the year ended 31st December, 1980; Notifications under Delhi Sales Tax Act, 1975; Notifications under Central Excise Rules, 1944; Notifications under Customs Act, 1962; Reports under Banking Companies (Acquisition and Transfer of Undertakings) Act, 1970; Reports under Banking Companies (Acquisition and Transfer of Undertakings) Act, 1980 etc. etc.

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): I beg to lay on the Table—

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) A statement regarding Review by the Government on the

working of the General Insurance Corporation of India, Bombay, for the year ended 31st December, 1980.

(ii) Annual Report of the General Insurance Corporation of India, Bombay, for the year ended 31st December, 1980 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT—2866/81].

(2) A copy of the Delhi Sales Tax (Fourth Amendment) Rules, 1981 (Hindi and English versions) published in Notification No. F.4(29)/81-Fin.(G) in Delhi Gazette dated the 20th August, 1981, under section 72 of the Delhi Sales Tax Act, 1975.

[Placed in Library. See No. LT—2867/81].

(3) A copy each of the following Notifications (Hindi and English versions) issued under the Central Excise Rules, 1944:—

(i) G.S.R. 513(E) published in Gazette of India dated the 11th September, 1981 together with an explanatory memorandum making certain amendment to Notification No. 55/79-CE dated the 1st March, 1979.

(ii) G.S.R. 514(E) published in Gazette of India dated the 14th September, 1981 together with an explanatory note extending benefit of exemption of excise duty to lead unwrought if manufactured from lead ash, lead slag and lead residues also.

[Placed in Library. See No. LT—2868/81].

(4) A copy each of the following Notifications (Hindi and English

versions) under section 159 of the Customs Act, 1962:—

(i) G.S.R. 512(E) published in Gazette of India dated the 10th September, 1981 together with an explanatory memorandum regarding revised rate of exchange for conversion of Russian Rouble into Indian currency or vice-versa in supersession of Notification No. 112-Customs dated the 21st April, 1981.

(ii) G.S.R. 833 published in Gazette of India dated the 12th September, 1981 together with an explanatory memorandum making certain amendment to Notification No. 132-Customs dated the 2nd July, 1980 so as to add one more product of Nepalese origin found to qualify for preferential entry into India under the Indo-Nepal Treaty of Trade, 1978.

[Placed in Library. See No. LT—2869/81].

(5) A copy each of the following Reports (Hindi and English versions) under sub-section (8) of section 10 of the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1970:—

(i) Report on the working and activities of the Central Bank of India for the year ended the 31st December, 1980 along with the Accounts and the Auditors Report thereon.

(ii) Report on the working and activities of the Bank of India for the year ended the 31st December, 1980 along with the Accounts and the Auditor's Report thereon.

(iii) Report on the working and activities of the Punjab National Bank for the year ended the 31st December, 1980 along with the Accounts and the Auditor's Report thereon.

(iv) Report on the working and activities of the Bank of Baroda

for the year ended the 31st December, 1980 along with the Accounts and Auditor's Report thereon.

(v) Report on the working and activities of the United Commercial Bank for the year ended the 31st December, 1980 along with the Accounts and the Auditor's Report thereon.

(vi) Report on the working and activities of the Canara Bank for the year ended the 31st December, 1980 along with the Accounts and the Auditor's Report thereon.

(vii) Report on the working and activities of the United Bank of India for the year ended the 31st December, 1980 along with the Accounts and Auditor's Report thereon.

(viii) Report on the working and activities of the Dena Bank for the year ended the 31st December, 1980 along with the Accounts and the Auditor's Report thereon.

(ix) Report on the working and activities of the Syndicate Bank for the year ended the 31st December, 1980 along with the Accounts and the Auditor's Report thereon.

(x) Report on the working and activities of the Union Bank of India for the year ended the 31st December, 1980 along with the Accounts and the Auditor's Report thereon.

(xi) Report on the working and activities of the Allahabad Bank for the year ended the 31st December, 1980 along with the Accounts and the Auditor's Report thereon.

(xii) Report on the working and activities of the Indian Bank for the year ended the 31st December, 1980 along with the Accounts and the Auditor's Report thereon.

(xiii) Report on the working and activities of the Bank of Maharashtra for the year ended the 31st December, 1980 along with the Accounts and the Auditor's Report thereon.

(xiv) Report on the working and activities of the Indian Overseas bank for the year ended the 31st December, 1980 along with the Accounts and the Auditor's Report thereon.

[Placed in Library. See No. LT—2870/81].

(6) A copy each of the following Reports @ (Hindi and English versions) under sub-section (8) of section 10 of the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1980:—

(i) Report on the working and activities of the Andhra Bank for the year ended the 31st December, 1980 along with the Accounts and the Auditor's Report thereon.

(ii) Report on the working and activities of the Corporation Bank for the year ended the 31st December, 1980 along with the Accounts and the Auditor's Report thereon.

(iii) Report on the working and activities of the New Bank of India for the year ended the 31st December, 1980 along with the Accounts and the Auditor's Report thereon.

(iv) Report on the working and activities of the Oriental Bank of

@Annual Reports contain two Profit 1st January, 1980 to 15 April, 1980 other for the period 16th April, 1980 lisation period).

and Loss Accounts viz. for the period (pre-nationalisation period) and an- to 31st December, 1980 (post-national-

Commerce for the year ended the 31st December, 1980 along with the Accounts and the Auditor's Report thereon.

(v) Report on the working and activities of the Punjab and Sind Bank for the year ended the 31st December, 1980 along with the Accounts and the Auditor's Report thereon.

(vi) Report on the working and activities of the Vijaya Bank for the year ended the 31st December, 1980 along with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-2871/81].

(7) A copy each of the following Reports (Hindi and English versions):—

(i) Report of the Kanpur Kshetriya Gramin Bank, Kanpur (U.P.) for the year ended the 31st December, 1980 along with the Accounts and the Auditor's Report thereon.

(ii) Report of the Jaipur Nagaur Aanchalik Gramin Bank, Jaipur (Rajasthan) for the year ended the 31st December, 1980 along with the Accounts and the Auditor's Report thereon.

(iii) Report of the Gorakhpur Kshetriya Gramin Bank, Gorakhpur (U.P.) for the year ended the 31st December, 1980 along with the Accounts and the Auditor's Report thereon.

(iv) Report of the Gaur Gramin Bank, Malda (West Bengal) for the year ended the 31st December, 1980 along with the Accounts and the Auditor's Report thereon.

(v) Report of the Prathama Bank, Moradabad (U.P.) for the year ended the 31st December, 1980 along with the Accounts and the Auditor's Report thereon.

(vi) Report of the Bhojpur Rohtas Gramin Bank, Arrah (Bihar) for the year ended the 31st December, 1980 along with the Accounts and the Auditor's Report thereon.

(vii) Report of the Samyukt Kshetriya Gramin Bank, Azamgarh (U.P.) for the year ended the 31st December, 1980 along with the Accounts and the Auditor's Report thereon.

(viii) Report of the Kshetriya Gramin Bank, Hoshangabad (Madhya Pradesh) for the year ended the 31st December, 1980 along with the Accounts and the Auditor's Report thereon.

(ix) Report of the Tungabhadra Gramin Bank, Bellary (Karnataka) for the year ended the 31st December, 1980 along with the Accounts and the Auditor's Report thereon.

(x) Report of the Puri Gramya Bank, Pipli (Orissa) for the year ended the 31st December, 1980 along with the Accounts and the Auditor's Report thereon.

(xi) Report of the Jammu Rural Bank, Jammu (J & K) for the year ended the 31st December, 1980 along with the Accounts and the Auditor's Report thereon.

(xii) Report of the Champaran Kshetriya Gramin Bank, Motihari (Bihar) for the year ended the 31st December, 1980 along with the Accounts and the Auditor's Report thereon.

(xiii) Report of the Sravasthi Gramin Bank, Behraich (U.P.) for the year ended the 31st December, 1980 along with the Accounts and the Auditor's report thereon.

(xiv) Report of the Gurgaon Gramin Bank, Gurgaon (Haryana) for the year ended the 31st December, 1980 along with the

Accounts and the Auditor's Report thereon.

(xv) Report of the Rae Bareilly Kshetriya Gramin Bank, Rae Bareilly (U.P.) for the year ended the 31st December, 1980 along with the Accounts and the Auditor's Report thereon.

(xvi) Report of the Farukhabad Gramin Bank, Farukhabad (U.P.) for the year ended the 31st December, 1980 along with the Accounts and the Auditor's Report thereon.

(xvii) Report of the Mallabhum Gramin Bank, Bankura (West Bengal) for the year ended the 31st December, 1980 along with the Accounts and the Auditor's Report thereon.

(xviii) Report of the Bolangir Aanchalik Gramya Bank, Bolangir (Orissa) for the year ended the 31st December, 1980 along with the Accounts and the Auditor's Report thereon.

(xix) Report of the Nagarjuna Grameena Bank, Khammam (Andhra Pradesh) for the year ended the 31st December, 1980 along with the Accounts and the Auditor's Report thereon.

(xx) Report of the Pragjyotish Gaonlia Bank, Nalbari (Assam) for the year ended the 31st December, 1980 along with the Accounts and the Auditor's Report thereon.

(xxi) Report of the Rayalaseema Grameena Bank, Cuddapakk (Andhra Pradesh) for the year ended the 31st December, 1980 along with the Accounts and the Auditor's Report thereon.

(xxii) Report of the Mayurakshi Gramin Bank, Suri (Distt. Birbhum) West Bengal) for the year ended the 31st December, 1980 along with the Accounts and the Auditor's Report thereon.

(xxiii) Report of the Malaprobha Grameena Bank, Dharwar (Karnataka) for the year ended the

31st December, 1980 along with the Accounts and the Auditor's Report thereon.

(xxiv) Report of the Marudbhar Kshetriya Gramin Bank, Churu (Rajasthan) for the year ended the 31st December, 1980 along with the Accounts and the Auditor's Report thereon.

(xxv) Report of the Marwar Gramin Bank, Pali (Rajasthan) for the year ended the 31st December, 1980 along with the Accounts and the Auditor's Report thereon.

(xxvi) Report of the Bhagirath Gramin Bank, Sitapur (U.P.) for the year ended the 31st December, 1980 along with the Accounts and the Auditor's Report thereon.

(xxvii) Report of the Sri Visakha Grameena Bank, Srikakulam (Andhra Pradesh) for the year ended the 31st December, 1980 along with the Accounts and the Auditor's Report thereon.

(xxviii) Report of the Cauvery Grameena Bank, Mysore (Karnataka) for the year ended the 31st December, 1980 along with the Accounts and the Auditor's Report thereon.

(xxix) Report of the Shekhawati Gramin Bank, Sikar (Rajasthan) for the year ended the 31st December, 1980 along with the Accounts and the Auditor's Report thereon.

(xxx) Report of the Cuttack Gramya Bank, Cuttack (Orissa) for the year ended the 31st December, 1980 along with the Accounts and the Auditor's Report thereon.

(xxxii) Report of the Bilaspur Rajpur Kshetriya Gramin Bank, Bilaspur (Madhya Pradesh) for the year ended the 31st December, 1980 along with the Accounts and the Auditor's Report thereon.

(xxxiii) Report of the Magadh Gramin Bank, Gaya (Bihar) for the year ended the 31st December, 1980 along with the Accounts and the Auditor's Report thereon.

- (xxxlii) Report of the Koraput Panchbati Gramya Bank, Jeypore (Orissa) for the year ended the 31st December, 1980 along with the Accounts and the Auditor's Report thereon.
- (xxxiv) Report of the South Malabar Gramin Bank, Malapuram (Kerala) for the year ended the 31st December, 1980 along with the Accounts and the Auditor's Report thereon.
- (xxxv) Report of the North Malabar Gramin Bank, Cannanore (Kerala) for the year ended the 31st December, 1980 along with the Accounts and the Auditor's Report thereon.
- (xxxvi) Report of the Rewa Sidhi Gramin Bank Rewa (Madhya Pradesh) for the year ended the the Accounts and the Auditor's the 31st December, 1980 along Report thereon.
- (xxxvii) Report of the Tripura Gramin Bank, Agartala (Tripura) for the year ended the 31st December, 1980 along with the Accounts and the Auditor's Report thereon.
- (xxxviii) Report of the Kosi Kshetriya Gramin Bank, Purnea (Bihar) for the year ended the 31st December, 1980 along with the Accounts and the Auditor's Report thereon.
- (xxxix) Report of the Himachal Gramin Bank, Mandi (Himachal Pradesh) for the year ended the 31st December, 1980 along with the Accounts and the Auditor's Report thereon.
- (xl) Report of the Ballia Kshetriya Gramin Bank, Ballia (U.P.) for the year ended the 31st December, 1980 along with the Accounts and the Auditor's Report thereon.
- (xli) Report of the Durg Rajhandgaon Gramin Bank, Rajhandgaon (M.P.) for the year ended the 31st December, 1980 along with the Accounts and the Auditor's Report thereon.
- (xlii) Report of the Uttar Banga Kshetriya Gramin Bank, Cooch Behar (West Bengal) for the year ended the 31st December, 1980 along with the Accounts and the Auditor's Report thereon.
- (xliii) Report of the Pandyan Gramin Bank, Sattur (Tamil Nadu) for the year ended the 31st December, 1980 along with the Accounts and the Auditor's Report thereon.
- (xliv) Report of the Vaishali Kshetriya Gramin Bank, Muzaffapur (Bihar) for the year ended the 31st December, 1980 along with the Accounts and the Auditor's Report thereon.
- (xlv) Report of the Monghyr Kshetriya Gramin Bank, Monghyr (Bihar) for the year ended the 31st December, 1980 along with the Accounts and the Auditor's Report thereon.
- (xlvi) Report of the Bundelkhand Kshetriya Gramin Bank, Tikamgarh (Madhya Pradesh) for the year ended the 31st December, 1980 along with the Accounts and the Auditor's Report thereon.
- (xlvii) Report of the Santhal Parganas Gramin Bank, Dumka (Bihar) for the year ended the 31st December, 1980 along with the Accounts and the Auditor's Report thereon.
- (xlviii) Report of the Samastipur Kshetriya Gramin Bank, Samastipur (Bihar) for the year ended the 31st December, 1980 along with the Accounts and the Auditor's Report thereon.
- (xlix) Report of the Krishna Grammeena Bank, Gulbarga (Karnataka) for the year ended the 31st December, 1980 along with the Accounts and the Auditor's Report thereon.

(1) Report of the Kutch Gramin Bank, Bbuj (Gujarat) for the year ended the 31st December, 1980 along with the Accounts and the Auditor's thereon.

(li) Report of the Jamnagar Gramin Bank Jamnagar (Gujarat) for the year ended the 31st December, 1980 along with the Accounts and the Auditor's Report thereon.

(lii) Report of the Madhubani Kshetriya Gramin Bank, Madhubani (Bihar) for the year ended the 31st December, 1980 along with the Accounts and the Auditor's Report thereon.

(liii) Report of the Nalanda Gramin Bank, Biharshariff (Bihar) for the year ended the 31st December, 1980 along with the Accounts and the Auditor's Report thereon.

(liv) Report of the Singhbhum Kshetriya Gramin Bank, Chaibasa (Bihar) for the year ended the 31st December, 1980 along with the Accounts and the Auditor's Report thereon.

(lv) Report of the Sharda Gramin Bank, Satna (Madhya Pradesh) for the year ended the 31st December, 1980 along with the Accounts and the Auditor's Report thereon.

(lvi) Report of the Ellaquai Dehati Bank, Srinagar (Jammu and Kashmir) for the year ended the 31st December, 1980 along with the Accounts and the Auditor's Report thereon.

(lvii) Report of the Surguja Kshetriya Gramin Bank, Ambikapur (Madhya Pradesh) for the year ended the 31st December, 1980 along with the Accounts and the Auditor's Report thereon.

(lviii) Report of the Sree Anantha Grammeena Bank Anantapur (Andhra Pradesh) for the year ended the 31st December,

1980 along with the Accounts and the Auditor's Report thereon.

(lix) Report of the Bastar Kshetriya Gramin Bank, Jagdalpur (Madhya Pradesh) for the year ended the 31st December, 1980 along with the Accounts and the Auditor's Report thereon.

(lx) Report of the Palamau Kshetriya Gramin Bank, Daltonganj (Bihar) for the year ended the 31st December, 1980 along with the Accounts and the Auditor's Report thereon.

(lxi) Report of the Kisan Gramin Bank, Budaun (U.P.) for the year ended the 31st December, 1980 along with the Accounts and the Auditor's Report thereon.

(Ixii) Report of the Kalahandi Anchalika Gramya Bank, Bhawanipatna (Orissa) for the year ended the 31st December, 1980 along with the Accounts and the Auditor's Report thereon.

(Ixiii) Report of the Jhabua-Dhar Kshetriya Gramin Bank, Jhabua (M.P.) for the year ended the 31st December, 1980 along with the Accounts and the Auditor's Report thereon.

(lxiv) Report of the Ranchi Kshetriya Gramin Bank, Ranchi (Bihar) for the year ended the 31st December, 1980 along with the Accounts and the Auditor's Report thereon.

(lxv) Report of the Baitarani Gramya Bank, Baripada (Orissa) for the year ended the 31st December, 1980 along with the Accounts and the Auditor's Report thereon.

(lxvi) Report of the Balasore Gramya Bank, Balasore (Orissa) for the year ended the 31st December, 1980 along with the Accounts and the Auditor's Report thereon.

(lxvii) Report of the Allahabad Kshetriya Gramin Bank, Allahabad (U.P.) for the year ended

the 31st December, 1980 along with the Accounts and the Auditor's Report thereon.

(lxviii) Report of the Pratapgarh Kshetriya Gramin Bank, Pratapgarh (U.P.) for the year ended the 31st December, 1980 along with the Accounts and the Auditor's Report thereon.

(lxix) Report of the Nanda Gramin Bank, Krishnagar (W.B.) for the year ended the 31st December, 1980 along with the Accounts and the Auditor's Report thereon.

(lxx) Report of the Faizabad Kshetriya Gramin Bank, Faizabad (U.P.) for the year ended the 31st December, 1980 along with the Accounts and the Auditor's Report thereon.

(lxxi) Report of the Fatehpur Kshetriya Gramin Bank, Fatehpur (U.P.) for the year ended the 31st December, 1980 along with the Accounts and the Auditor's Report thereon.

(lxxii) Report of the Sagar Gramin Bank, Amtala (W.B.) for the year ended the 31st December, 1980 along with the Accounts and the Auditor's Report thereon.

(lxxiii) Report of the Bareilly Kshetriya Gramin Bank, Bareilly (U.P.) for the year ended the 31st December, 1980 along with the Accounts and the Auditor's Report thereon.

(lxxiv) Report of the Bardhaman Gramin Bank, Burdwan (W.B.) for the year ended the 31st December, 1980 along with the Accounts and the Auditor's Report thereon.

[Placed in Library. See No. LT—2872/81].

8. A copy each of the following Notifications (Hindi and English versions) under sub-section

(3) of section 29 of the Regional Rural Banks Act, 1976:-

(i) The Bardhaman Gramin Bank (Meetings of Board) Rules, 1981, published in Notification No. S.O. 1459 in Gazette of India dated the 16th May, 1981.

(ii) The Devipatan Kshetriya Gramin Bank (Meetings of Board) Rules, 1981, published in Notification No. S. O. 1460 in Gazette of India dated the 16th May, 1981.

(iii) The Raigarh Kshetriya Gramin Bank (Meetings of Board) Rules, 1981, published in Notification No. S. O. 1461 in Gazette of India dated the 16th May, 1981.

(iv) The Alwar-Bharatpur Anchalik Gramin Bank (Meetings of Board) Rules, 1981, published in Notification No. S. O. 1462 in Gazette of India dated the 16th May, 1981.

(v) The Aligarh Gramin Bank (Meetings of Board) Rules, 1981, published in Notification No. S. O. 1463 in Gazette of India dated the 16th May, 1981.

(vi) The Tulsi Gramin Bank (Meetings of Board) Rules, 1981, published in Notification No. S. O. 1464 in Gazette of India dated the 16th May, 1981.

(vii) The Gapalganj Kshetriya Gramin Bank (Meetings of Board) Rules, 1981 published in Notification No. S. O. 1460 in Gazette of India dated the 16th May, 1981.

(viii) The Shivpuri Guna Kshetriya Gramin Bank (Meetings of Board) Rules, 1981, published in Notification No. S. O. 1466 in Gazette of India dated the 6th May, 1981.

(ix) The Saran Kshetriya Gramin Bank (Meetings of Board) Rules, 1981, published in Notification No. S. O. 1467 in Gazette of India dated the 16th May, 1981.

(x) The Etah Gramin Bank (Meetings of Board) Rules, 1981, published in Notification No. S. O. 1468 in Gazette of India dated the 16th May, 1981.

(xi) The Gomti Gramin Bank (Meetings of Board) Rules, 1981, published in Notification No. S. O. 1469 in Gazette of India dated the 16th May, 1981.

(xii) The Damoh-Panna-sagar, Kshetriya Gramin Bank (Meetings of Board) Rules 1981, published in Notification No. S. O. 1470 in Gazette of India dated the 6th May 1981.

(xiii) The Cochar Gramin Bank (Meetings of Board) Rules, 1981, published in Notification No. S. O. 1471, in Gazette of India dated the 16th May 1981.

(xiv) The Siwan Kshetriya Gramin Bank (Meetings of Board) Rules, 1981, published in Notification No. S. O. 1472 in Gazette of India dated the 16th May, 1981.

(xv) The Manipur Rural Bank (Meetings of Board) Rules, 1981, published in Notification No. S. O. 1855 in Gazette of India dated the 4th July, 1981.

(xvi) The Shri Venkateshwara Grameena Bank (Meetings of Board) Rules, 1981, published in Notification No. S. O. 1856 in Gazette of India dated the 4th July, 1981.

(xvii) The Rushikulya Gramya Bank (Meetings of Board) Rules, 1981, published in Notification No. S. O. 1857 in Gazette of India dated the 4th July, 1981. [Placed in library. See No. LT-2873/81]

NOTIFICATION UNDER EMPLOYEES PROVIDENT FUNDS AND MISCELLANEOUS PROVISIONS ACT, 1952.

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI P. VENKATA REDDY): I beg to lay on

the Table a copy each of the following Notification (Hindi and English versions) under sub-section (2) of section 7 of the Employees' Provident Funds and Miscellaneous Provisions Act, 1952:—

(1) The Employees Provident Funds (Third Amendment) Scheme, 1981, published in Notification No. G.S.R. 496(E) in Gazette of India dated the 27th August, 1981.

(2) The Employees' Provident Funds (Fourth Amendment) Scheme, 1981, published in Notification No. G.S.R. 507(E) in Gazette of India dated the 5th September, 1981. [Placed in Library. See No. LT-2874/81]

12.22 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

MINUTES OF TWENTY-FIFTH TO TWENTY-NINTH SITTINGS

SHRI CHINTAMANI PANIGRAHI (Bhubaneswar): I beg to lay on the Table Minutes of the Twenty-fifth to Twenty-ninth sittings of the Committee on Private Members Bill and Resolutions held during the current session.

12.22 hrs.

COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

REPORT OF STUDY TOUR

SHR R. R. BHOLE (Bombay South Central): I beg to lay on the Table a copy of the Report of the Study Tour of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes to Tamil Nadu during August, 1981.